

Comptroller and Auditor General thereon. [Placed in Library. See No. LT-307/77].

(2) A copy of the Reserve and Auxiliary Air Forces Act, (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.R.O. 295 in Gazette of India dated the 27th November, 1976, under sub-section (4) of section 34 of the Reserve and Auxiliary Air Force Act, 1952. [Placed in Library]. See No. LT-308/77].

(3) A copy of the Naval Ceremonial Conditions of Service and Miscellaneous (First Amendment) Regulations, 1977 (Hindi and English versions) published in Notification No. S.R.O. 8(E) in Gazette of India dated the 19th March, 1977, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-309/77].

**ANNUAL REPORT OF INDIAN INSTITUTE OF MASS COMMUNICATION, NEW DELHI, FOR 1975-76.**

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-310/77].

**NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT, 1944, COMPANIES (PROFITS) SURTAX ACT, 1964, CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944**

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** I beg to lay on the Table:—

(1) A copy each of the following Notification (Hindi and English versions) under section 38 of the

Central Excises and Salt Act, 1944:—

(i) The Central Excise (Tenth Amendment) Rules, 1977 published in Notification No. G.S.R. 182E in Gazette of India dated the 13th April, 1977.

(ii) The Central Excise (Ninth Amendment) Rules, 1977 published in Notification No. G.S.R. 513 in Gazette of India dated the 16th April, 1977.

(iii) The Central Excise (Eleventh Amendment) Rules, 1977 published in Notification No. G.S.R. 195(E) in Gazette of India dated the 26th April, 1977. [Placed in Library. See No. LT-311/77].

(2) A copy of Notification No. G.S.R. 943(E) (Hindi and English versions) published in Gazette of India dated the 23rd December, 1976 containing the Agreement on Merchant Shipping between the Government of India and the Government of the Union of Soviet Socialist Republics for the avoidance of double taxation in respect of taxes on income derived from the carriage of cargo, issued under section 90 of the Income-tax Act, 1961 and section 24A of the Companies (Profits) Surtax Act, 1964. [Placed in Library. See No. LT-312/77].

(3) A copy of Notification No. G.S.R. 184(E) (Hindi and English versions) published in Gazette of India dated the 15th April, 1977 containing Agreement on Merchant Shipping between the Government of India and the Government of the People's Republic of Bulgaria for avoidance of double taxation in respect of taxes on income derived from the carriage of cargo, issued under section 90 of the Income-tax Act, 1961 and section 24A of the Companies (Profits) Surtax Act, 1964. [Placed in Library. See No. LT-313/77].

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 864(E), published in Gazette of India dated the 1st November, 1976 together with an explanatory Memorandum.

(ii) G.S.R. 512 published in Gazette of India dated the 16th April, 1977 together with an explanatory memorandum.

(iii) G.S.R. 200(E), published in Gazette of India dated the 30th April, 1977 together with an explanatory memorandum.

(iv) G.S.R. 240(E), published in Gazette of India dated the 13th May, 1977 together with an explanatory memorandum.

(v) G.S.R. 245(E), published in Gazette of India dated the 20th May, 1977 together with an explanatory memorandum.

(vi) G.S.R. 246(E), published in Gazette of India dated the 20th May, 1977 together with an explanatory memorandum.

(vii) G.S.R. 247(E), published in Gazette of India dated the 20th May, 1977 together with an explanatory memorandum.

(viii) G.S.R. 248(E), published in Gazette of India dated the 20th May, 1977 together with an explanatory memorandum.

(ix) G.S.R. 253(E), published in Gazette of India dated the 25th May, 1977 together with an explanatory memorandum.

(x) G.S.R. 862(E), published in Gazette of India dated the 28th May, 1977 together with an explanatory memorandum.

(xi) G.S.R. 254(E), published in Gazette of India dated the 25th May, 1977 together with an explanatory memorandum.

[Placed in Library. See No. LT-314/77].

(5) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 514, published in Gazette of India dated the 16th April, 1977 together with an explanatory memorandum.

(ii) G.S.R. 196(E), published in Gazette of India dated the 28th April, 1977 together with an explanatory memorandum.

(iii) G.S.R. 197(E), published in Gazette of India dated the 29th April, 1977 together with an explanatory memorandum.

(iv) G.S.R. 574, published in Gazette of India dated the 30th April, 1977 together with an explanatory memorandum.

(v) G.S.R. 225(E), published in Gazette of India dated the 7th May, 1977 together with an explanatory memorandum.

(vi) G.S.R. 582, published in Gazette of India dated the 7th May, 1977 together with an explanatory memorandum.

(vii) G.S.R. 231(E), published in Gazette of India dated the 9th May, 1977 together with an explanatory memorandum.

(viii) G.S.R. 233(E), published in Gazette of India dated the 10th May, 1977 together with an explanatory memorandum.

(ix) G.S.R. 244(E), published in Gazette of India dated the 19th May, 1977 together with an explanatory memorandum.

(x) G.S.R. 227(E), 228(E), 229(E), 230(E), published in Gazette of India dated the 9th May, 1977, G.S.R. 239(E), published in Gazette of India dated the 12th May, 1977 and C.S.R.

250(E), published in Gazette of India dated the 21st May, 1977 together with an explanatory memorandum.

(xi) G.S.R. 256(E), published in Gazette of India dated the 28th May, 1977 together with an explanatory memorandum.

(xii) G.S.R. 266(E), published in Gazette of India dated the 3rd June, 1977 together with an explanatory memorandum.

[Placed in Library. See No. LT-315/77].

COIR INDUSTRY (2ND AMDT.) RULES, 1976, REVIEWS AND ANNUAL REPORTS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951 CERTIFIED ACCOUNTS OF COIR BOARD, ERNAKULAM, ADMINISTRATIVE REPORTS OF CERTAIN GOVERNMENT UNDERTAKINGS, REVIEWS AND ANNUAL REPORTS UNDER COMPANIES ACT, ETC. ETC.

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): I beg to lay on the Table—

(1) A copy of the Coir Industry (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1588 in Gazette of India dated the 13th November, 1976 under sub-section (3) of section 26 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-316/77].

(2) A copy each of the following Reports (Hindi and English versions) under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

(i) Annual Report of the Development Council for Heavy Electrical Industries for the year 1975-76. [Placed in Library. See No. LT-317/77].

(ii) Annual Report of the Development Council for Paper, Pulp and Allied Industries for

the year 1975-76. [Placed in Library. See No. LT-318/77].

(iii) Annual Report of the Development Council for Machine Tools for the year 1975-76. [Placed in Library. See No. LT-319/77].

(3) A copy of Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam, for the year 1975-76 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-320/77].

(4) A copy of the Annual Administration Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1974-75.

(5) A copy of the Annual Administration Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1975-76. [Placed in Library. See No. LT-321/77].

(6) A copy of the Annual Report (Hindi and English versions) of the Small Industry Extension Training Institute, Hyderabad, for the year 1974-75.

(7) A copy of the Annual Report (Hindi and English versions) of the Small Industry Extension Training Institute, Hyderabad, for the year 1975-76. [Placed in Library. See No. LT-322/77].

(8) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1974-75.

(9) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the Reports